Suppl. Cause List No. 2 Sr. No. 04

## HIGH COURT OF JAMMU AND KASHMIR

**AT JAMMU** (Through Virtual Mode)

> EMG-CRM(M) No. 05/2020 EMG-CrlM No. 13/2020

Mohd. Rafiq

...Petitioner

Through :- Mr. Achal Sharma, Advocate

v/s

UT of Jammu and Kashmir

...Respondent(s)

Through :- Mr. Amit Gupta, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, learned AAG accepts notice on behalf of the

respondent. He seeks and is granted time to file objections by the next date.

List on 04.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Shammi